

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 09.03.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Mali Ram Pareek , Advocate	S.B. Civil Misc. Appeal No. 1194/2010,, Dally @Pusphpa V/s Bherulal	Mr.Farand Ali	Mr.....
02.	Smt.Suman Porwal,Advocate	S.B Civil Misc.Appeal No.1936/2011,Jitendra V/s Mamta	Mr.Mukesh Maherya	Mr.C.S.Bissa
03.	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc.Appeal No.2110/2011,Smt.Kamla V/s Madan lal	Mr. S.S.Shaktawat	Mr.....
04.	Dr. Manjula Choudhary,Advocate	S.B. Civil Misc. Appeal No. 675/2001, Amt.Meera V/s Tulsa Ram	Mr.M.L.Kharti	Mr.
05.	Dr.Rakesh Sinha , Advocate	S.B.Civil Misc. Appeal No. 173/2001,Anchi Devi V/s Islam & Ors.	Mr. Sandeep Sarupariya	Mr.Amitabh Acharya
06.	Shri Prshant Kumar Sharma ,Advocate	S.B.Civil Misc. Appeal No. 673/2000,Smt.Meema Devi & Ors. V/s Sang Singh & Ors.	Mr. M.S.Soni	Mr.Varun Gupta
07.	Shri Basant Raj Bhandari ,Advocate	S.B.Civil First Appeal No.26/2016,Sanrtosh V/s Manoj Kumar & Ars.	Mr.Varun Goyal	Mr.R.S. Chouchary
08.	Dr.Pramila Acharya,Advocate	S.B.CivilTr.Pet.No.02/2016,,s mt.Rajni V/s Pintu	Mr.Aver Dan Ujjwal	Mr.....
09.	Shri H.S.Balot,Advocate	S.B.Cri.Rev.Pet.No.862/2015, Smt.Arпита V/s Jatin	Mr.P.Nayak &Mahendra Trivedi	Mr.T.S. Champawat

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01.	Shri Mali Ram Pareek , Advocate	SB Civil Misc. Appeal 696/2012, Smt.Vandana Prajapati V/s Deeraj Pajapati	Mr. Richin Surana	Mr.
02.	Shri Mali Ram Pareek , Advocate	SB Civil Misc. Appeal 481/2010, Smt.Keli Devi V/s Tarachand	Mr. Rakesh Arora	Mr.V.R. Choudhary
03.	Shri Farzand Ali , Advocate	D.B.C.M.A.No.1338/2015, Smt.Vijay Laxmi Dayama V/s Chandara Kumar	Mr.A.K.Babel	Mr. Manoj Bohra
04.	Smt.Meena Kothari, Advocate	S.B.Civil First Appeal No.417/2005,Smt.Bhawar Kanwar V/s Vijay Singh	Mr. Anil Vyas	Mr.Alkesh Agarwal
05.	Dr. Pramila Acharya Advocate	SB Civil Misc. Appeal 4276/2011,Daulat Motwani V/Smt.Mala	Mr.N.A.Rajpurohit	Smt.Kuhma Purohit
06.	Shri Murli Dhar Vaishnav,RetdD.J.& Advocate	S.B.Civil First Appeal No.365/2015, Habib Taggala V/s Akhtar Taggala	Mr.B.M.Bhojak	Mr.Farand Ali & Arief Moyai

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07.	Shri Rajendra Dadich , Advocate	S.B.Civi Misc.Appeal No.420/2012,Lalit Kumar V/s Snehlata	Mr. S.S.Shakthaat	Dr.Sachin Acharya
08.	Dr.A.A.Bhansali, Advocate	S B Civil Misc.(Arb.)Appeal No.98/2011,99/2011,100/ 2011,101/2011,C.P.Chawla V/s Union Of India & Ors.	Mr.Sunil A.Vyas & B.K.Chawla	Mr. Vijay Kumar Vyas


D.Y. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "